

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**C.P.(IB)870/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES:    L&T FINANCE LIMITED

V/s

MR. VINOD CHATURVEDI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Ms. Grishma Dalvi, Ld. Counsel for Petitioner present. Mr. Shreyash Chaturvedi a/w Ms. Shruti Chaturvedi, Ld. Counsel for Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor informs that connected matter is posted on 22.11.2023.
3. In the meanwhile, the Ld. Counsel for the Applicant is directed to serve the copy of the Petition upon the Counsel for the Personal Guarantor.
4. List this matter on **22.11.2023**.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/NP/